

National mission on food processing

2086. SHRI DEVENDER GOUD T.: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) the aims and objectives of the National Mission on Food Processing;
- (b) to what extent the Mission would help in reducing the spoilage of fruits and vegetables; and
- (c) the details of new technologies that the Ministry is going to implement through the above Mission so as to increase country's share of processed food in the world?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) Ministry of Food Processing Industries (MoFPI) had launched a Centrally Sponsored Scheme – National Mission on Food Processing (NMFP) during 2012-13 of Twelfth Five Year Plan. The basic objective of NMFP is decentralization of implementation of the schemes, leading to substantial participation of State Governments/UTs. NMFP is likely to improve significantly the Ministry's outreach in terms of planning, supervision and monitoring of various schemes.

The salient features of the National Mission on Food Processing (NMFP) are:

- (i) to realize the Ministry's next leap forward in terms of ensuing requisite growth impetus and value addition to the sector;
- (ii) decentralized approach;
- (iii) greater role of State/UTs;
- (iv) better outreach and
- (v) effective supervision and monitoring.

The Major Programmes/Schemes covered under NMFP during 2012-13 are:

- (i) Scheme for Technology Up-gradation/Establishment/Modernisation of Food Processing Industries.
- (ii) Scheme for Cold Chain, Value Addition and Preservation Infrastructure for Non-Horticultural Products.

- (iii) Scheme for Human Resource Development (HRD)
 - (a) Creation of Infrastructure Facilities for Running Degree/Diploma/Certificate Courses in Food Processing Technology.
 - (b) Entrepreneurship Development Program (EDP)
 - (c) Food Processing Training Centre (FPTC)
- (iv) Scheme for Promotional Activities
 - a. Organizing Seminar/Workshops
 - b. Conducting Studies/Surveys
 - c. Support to Exhibitions/Fairs
 - d. Advertisement and Publicity.

(b) All the State Governments have been empowered to receive the applications, sanction and release of grant-in-aid to the eligible beneficiaries under the NMFP. States also have flexibility in selection of location of projects as well as beneficiaries, to harness the potential of value addition by using locally grown raw material including fruits and vegetables. This initiative is likely to augment the capacity of the food processors for upscaling their operations by adoption of new technologies including skill upgradation.

The above initiative would help in reducing the spoilage of fruits and vegetables across all the States/UTs.

(c) In order to assist the entrepreneurs and domestic agro-processing industries for adoption of new technologies, the Scheme for Technology Upgradation/ Establishment/ Modernisation of Food Processing Industries has been subsumed in the NMFP *w.e.f.* 1.4.2012 (2012-13). This scheme aims at creation of new processing capacity by adoption of new technologies and up-gradation of existing processing capabilities in sectors like Milk, Fruit and Vegetables, Meat, Poultry, fishery, wine, consumer items, oil seeds, rice milling, flour milling, pulse. Under the scheme, the Ministry extends financial assistance in the form of grant-in-aid to entrepreneurs @ 25% of the cost of Plant and Machinery and Technical Civil Works subject to a maximum of Rs. 50 lakhs in general areas and @33.33% subject to a maximum of Rs. 75 lakhs in North-Eastern and difficult areas.

The adoption of new and latest technologies by the food processors by availing financial assistance under the above scheme of the Mission, may help in improving the quality of food products as per the national/international standards, thereby increasing countries share of process food in the world.

Setting up of new cold chains

2087. SHRI NARESH AGRAWAL: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:

- (a) whether Government has taken any initiative to set up new cold chains in various States;
- (b) if so, the details thereof;
- (c) whether any cold chains have been set up in Uttar Pradesh under the scheme;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF FOOD PROCESSING INDUSTRIES (DR. CHARAN DAS MAHANT): (a) and (b) Ministry of Food Processing Industries under the Scheme of Integrated Cold Chain, Value Addition and Preservation Infrastructure provides financial assistance in the form of grant-in-aid @ 50% of the total cost of plant and machinery and technical civil works in general areas, and @ 75% of the total cost of plant and machinery and technical civil works in difficult areas including North-Eastern states subject to a maximum of Rs. 10.00 crore for strengthening and value addition of cold chain infrastructure. The scheme also provides for backward linkages in shape of collection centers at farm level with facilities for pre-cooling/storages/minimal processing. Other agencies of the Government like National Horticulture Board (NHB), Agricultural and Processed Food Products Export Development Authority (APEDA), National Cooperative Development Corporation (NCDC) and State Government also provide assistance for cold storages under their respective schemes.

(c) to (e) Details of integrated cold chain projects assisted by the Ministry in the country including the State of Uttar Pradesh is given in the Statement.